

Government of Jammu and Kashmir  
Finance Department  
Civil Secretariat, Jammu

Notification  
Jammu, the 29<sup>th</sup> January, 2020

SO 30 In exercise of the powers conferred by section 146 of the Jammu and Kashmir Goods and Services Tax Act, 2017 (**Act No. V of 2017**) read with sub-rule(4) of rule 48 of the Jammu and Kashmir Goods and Services Tax Rules, 2017 and section 20 of the Integrated Goods and Services Tax Act, 2017 (13 of 2017), the Government, on the recommendation of the Council, hereby, notifies the following as the Common Goods and Services Tax Electronic Portal for the purpose of preparation of the invoice in terms of sub-rule(4) of rule 48 of the aforesaid rules, namely:-

- (i) www.einvoice1.gst.govr.in;
- (ii) www.einvoice2.gst.govr.in;
- (iii) www.einvoice3.gst.govr.in;
- (iv) www.einvoice4.gst.govr.in;
- (v) www.einvoice5.gst.govr.in;
- (vi) www.einvoice6.gst.govr.in;
- (vii) www.einvoice7.gst.govr.in;
- (viii) www.einvoice8.gst.govr.in;
- (ix) www.einvoice9.gst.govr.in;
- (x) www.einvoice10.gst.govr.in.

Explanation.-For the purposes of this notification, the above mentioned websites managed by the Goods and Services Tax Network, a company incorporated under the provisions of section 8 of the Companies Act, 2013 (18 of 2013).

This notification shall come into force with effect from the 1st day of January, 2020.

Sd/-

(Dr.Arun Kumar Mehta), IAS  
Financial Commissioner,  
Finance Department. J&K  
Dated 29 01 - 2020.

No:ET/Estt/GST/119-Notification Part-III

Copy to the:-

1. Secretary, GST Council, New Delhi.
2. All Financial Commissioners.
3. Financial Commissioner to the Hon'ble LG.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. All Principal Secretaries to Government.
6. All Commissioner/Secretaries to Government.
7. Divisional Commissioner, Jammu/Kashmir.
8. Excise Commissioner, J&K.
9. Commissioner, State Taxes Department, J&K.
10. Additional Commissioner State Taxes (Administration) Jammu/Kashmir.
11. Additional Commissioner State Taxes, Tax Planning, J&K.
12. Private Secretary to the Financial Commissioner, Finance Department.
13. Government Order file/Stock file/Incharge website.

  
(Shafqat Ali Keen)

Under Secretary to the Government,  
Finance Department